

15.39 hrs

**CONSTITUTION (SCHEDULED TRIBES)
ORDER (AMENDMENT) BILL ***

(Insertion of New Para 2A)

[*Translation*]

SHRILALIT ORAON (Lohardaga): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

[*English*]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

[*Translation*]

SHRI LALIT ORAON: I introduce the Bill.

[*English*]

MR. DEPUTY SPEAKER: Shri Rameshwar Patidar. — Absent.

15.39 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL *

(Omission of Article 44 etc.)

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[*English*]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT: I introduce the Bill.

15.40 hrs

**CONSTITUTION (SCHEDULED TRIBES)
(UTTAR PRADESH) ORDER (AMEND-
MENT) BILL ***

(Amendment of the Schedule)

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to move for leave to introduce a Bill to amend the Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.

[*English*]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967."

The motion was adopted

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT: I introduce the Bill.